

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

104  
Appeal No.538/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Favourite Distributors Pvt.Ltd.-Versus-Registrar of Companies, W B	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	Swati Bajaj Pcs	Petitioner	Swati Bajaj 13/12/17
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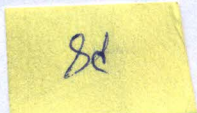
**ORDER**

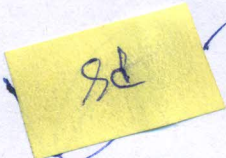
Ld. Counsel for the petitioner has filed an affidavit of service which shows that notice on the Regional Director, Eastern Region and the Registrar of Companies, West Bengal only on 04/12/2018. Details paragraphwise reply may be filed by 04/01/2018 with a copy in advance to the opposite party.

Appellant is directed to serve the copy of this order on the Regional Director, Eastern Region and the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

List it on 14/02/2018.

Urgent certified copy of the order be issued to the appellant, if applied for, upon compliance of all requisite formalities.

  
(Jinan K.R.)  
Member (J)

  
(V.P.Singh)  
Member (J)